

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

CP 293/MB/2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s CENTURY**
APPLIANCES LIMITED

Section 241-242 of the Companies Act, 2013

ORDER

CP 293/MB/2021

- 1) Mr. Aditya Sikka, Ld. Counsel for the Petitioner and Ms. Pragya Nawandar, Ld. Counsel for Respondents are present.
- 2) Ld. Counsel for the Petitioner informs that the Interim Report in the present matter has been received few days ago; thus, seeks some time to study the same and take appropriate course of action thereafter.
- 3) At request, stand over to 07.06.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare